

17.36 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE—contd.

(ii) HOME MINISTER'S RECENT VISIT TO AREAS BORDERING PAKISAN IN KUTCH DISTRICT OF GUJARAT

Shri D. C. Sharma (Gurdaspur): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

His recent visit to the areas bordering Pakistan in the Kutch district of Gujarat.

Mr. Speaker: The hon. Home Minister.

Shri Ranga (Chittoor): Sir, we had given notice of a similar motion in regard to Kutch a short while ago. You were good enough, for your own reasons, not to admit it. Would you be good enough to allow one or two of our Members who were parties to that motion to put their questions?

Mr. Speaker: That is difficult for me. We have developed this procedure that once it has been brought on the agenda paper, then afterwards we do not add any names if the notices are received afterwards.

Shri Ranga: How is it that that was disallowed and this came to be allowed? I did not wish to put all those questions to you. I thought that the ordinary courtesy would demand that those people who came to be disallowed that way would be given the opportunity at least now.

Mr. Speaker: I shall take out that notice which he has given. I am informed probably that was on a different subject.

Shri Ranga: Therefore, our people would make their questions relevant to this.

Mr. Speaker: Let us see. Let us hear the answer now.

The Minister of Home Affairs (Shri Nanda): Sir, my colleague, the Minister of External Affairs, has already made a statement in the House on March 3, 1965, giving an account of the intrusions by Pakistani personnel into Indian territory south of the Kutch-Sind border in the Kanjarkot-Kutch area and expressed the seriousness with which the Government viewed these intrusions. Considering the importance of the problem and in order to acquaint myself personally with the measures taken and any further measures that may become necessary for maintaining the integrity and security of our borders, I visited the areas near our frontier at Kanjarkot on March 31, 1965, accompanied by the Chief Minister, Gujarat, and on April 1, 1965, held consultations with the Chief Minister and the Home Minister of Gujarat and others who were dealing with the situation.

2. The Pakistani authorities have disturbed the *status quo*. They have illegally set up two standing posts about 1300 and 2000 yards within our territory. In spite of our reminders, they have not shown any disposition to have meetings of the DIG, Rajkot Range and D. G. West Pakistan Rangers. We are continuing our diplomatic efforts. Meanwhile, I want to assure the House that the Government are taking and will continue to take effective measures to remove the intrusions and ensure the integrity of our border.

Mr. Speaker: Shri D. C. Sharma.

Shri D. C. Sharma: Sir, I have no question to ask.

Shri Hem Barua (Gauhati): Sir, may I know if it is a fact that Pakistan has concentrated her troops on a massive scale and has also dug trenches all along the Kutch border and, if so, what steps Government have

[Shri Hem Barua]

taken to deter Pakistan from converting that into another area of operation for Pakistani fire-arms as also to push out those Pakistanis who have occupied our territory by force?

Shri Nanda: This is, of course, a very natural question to exercise the mind of the hon. Member. But he will appreciate, and the House will appreciate, that in the circumstances it will not be proper for me to go into any details about this matter. As to what they are doing on their side, we have to keep all this into consideration regarding what we have to do on our side.

Shri Banga: The country should be told about what they are doing on their side.

Shri Hem Barua: My point was this. Our Government should be knowing one thing, particularly, about their military build-up along the frontier.

Mr. Speaker: The hon. Minister says that Government are keeping a watch.

Shri Nanda: We keep all this in view in whatever we are doing.

Mr. Speaker: That is, Government are well aware of what is happening on the other side?

Shri Nanda: Yes.

श्री यशपाल सिंह (कैथन): हमारे माननीय गृह-मन्त्री ने जब कच्छ की भूमि को देखा तो उन्हें यह दुःख जरूर हुआ होगा कि शेरों की भूमि पर गीदड़ बार बार आ जाते हैं तो इसके लिए क्या सरकार कोई गारण्टी दे सकती है कि आयन्दा हम उन्हें अपनी भूमि में घुसने नहीं देंगे ?

अध्यक्ष महोदय : वह तो जो उन्हें कहना था कह दिया है ।

श्री नन्दा : यह तो मैंने सब बात कही है ।

Shri Hari Vishnu Kamath (Hoshangabad): May I invite the attention of the hon. Minister to the slight discrepancy which was noticed between the statements of the hon. Minister of External Affairs in this House and his colleague the Minister of State in the Ministry of External Affairs, Shrimati Lakshmi Menon, in the other House, the Minister having said here that there had been intrusion only, while the Minister of State had stated in the Rajya Sabha that not only had there been intrusion but there was occupation also of our territory, and if the latter is correct, how much of our territory, that is, how many square miles or acres of our territory have been forcibly occupied by Pakistan, and whether they are harassing the inhabitants of that area? And why did the hon. Home Minister advise Members of Parliament not to visit Kutch, reportedly?

Shri Nanda: I have given the facts as they are now. If the facts are as they are now, there could not have been anything worse fifteen days or a month and a half earlier when my colleague had made a statement. This is the position now; at two points,—and I have given the distance also—there are standing posts. There is nothing else, and there is nothing more than that. If anything more is to be done, then I might inform the hon. Member that we have met some of the representatives of the various parties, and any further action to be taken will be considered.

Shri Hari Vishnu Kamath: I wanted to know whether the Indian citizens of that area are being harassed by the Pakistani forces?

Shri Nanda: There are no Indian citizens there; there are no inhabitants there at all.

Shri Hari Vishnu Kamath: It is completely deserted then? In that case, why did he advise hon. Members not to visit Kutch?

श्री प्रकाशवीर शास्त्री (बिजनौर) : जब से चीन और पाकिस्तान का यह नया समझौता हुआ है और पाकिस्तान के राष्ट्रपति का यह दूसरी बार चुनाव हुआ है उसके बाद से देखा यह जा रहा है कि पाकिस्तान के इरादे बड़ी तेजी के साथ मँले होते चले जा रहे हैं तो क्या गृह मन्त्री जी संसद के द्वारा इस देश को यह बताने की स्थिति में होंगे कि इसके अतिरिक्त भी पाकिस्तान से लगती हुई जो हमारी सीमाएँ हैं उनकी और भी पूरी सावधानी और सजगता बर्ती जायेगी ?

श्री नन्दा : यह जो आपने प्रश्न पूछा है उसका उत्तर मैं बड़े जोर से हाँ में देना चाहता हूँ ।

श्री बागड़ी (हिसार) : भारत की सीमाओं पर बार बार, कभी चीन तो कभी पाकिस्तान द्वारा प्रहार ही नहीं अपितु कब्जा भी होता है। एक दफ़े जब चीन ने हिन्दुस्तान की ज़मीन को हड़पा उस वक्त उसके विरुद्ध सारे सदन ने खड़े होकर एक आवाज़ से यह प्रण किया था कि भारत की एक, एक इंच ज़मीन जब तक हम चीन से छुड़ा नहीं लगे हम तब तक चन से नहीं बैठेंगे । उसके बाद कोलम्बो प्रस्ताव आदि हमारे सामने आये । मैं यह बात बिल्कुल साफ़ कर देना चाहता हूँ कि भारत की इतनी लम्बी चौड़ी सरहद सिर्फ़ आदिमियों की रखवाली से नहीं अपितु नीति और शक्ति के आधार पर की जा सकती है तो क्या सरकार अपनी जो उसकी पुरानी दब्बू नीति रही है उसको त्याग कर स्वाभिमान और शक्ति की नीति इस बारे में देश की रक्षा करने के लिए अपनाने को तैयार है ?

श्री नन्दा : माननीय सदस्य हमारी पुरानी नीति के बारे में जो बात कह रहे हैं मैं समझता हूँ कि वह बिल्कुल ग़लत बात है । हालात के भूताबिक़ जो बात ठीक और उचित हो सकती है की जा रही है और आयन्दा भी की जायेगी और इसमें कोई कमजोरी का सवाल पैदा नहीं होता है ।

Shri U. M. Trivedi (Mandsaur): While I deeply regret what has happened about this area, yet I welcome the assurance given by Government, and I want this further assurance from Government that the assurance that they have given will not be on empty paper but will be pursued vigorously.

श्री नन्दा : इसमें क्या मतभेद हो सकता है ?

Shri Jashvant Mehta (Bhavnagar): The Ram-ki-bazar to Nagar Pakar road was built before 1947 as the custom boundary, and it was the boundary of the Kutch State with the Sind Province. After 1947, slowly Pakistanis have infiltrated into this boundary and taken possession of Kanjarkot Fort. May I know what steps have been taken to vacate the Pakistanis from this possession?

श्री नन्दा : मैंने स्टेटमेंट में लिखा है कि इसके लिए कुछ क़दम लिये गये हैं और लिये जा रहे हैं लेकिन उनको यहाँ तफ़सील में कहना ठीक नहीं होगा ।

Shri Jashvant Mehta: My question has not been answered. When our police party with the DIG visited the Kanjarkot fort and challenged the Pakistanis who were in actual possession of it. What steps have been taken to dislodge them from there and ensure the inviolability of the frontier there?

श्री नन्दा : मैं इसका जवाब तो दे चुका हूँ ।

Shri Jashwant Mehta: In whose possession is it?

श्री नन्दा : मैंने कह दिया है ।

श्री बिदबनाथ पाण्डेय (सलेमपुर) : जैसा कि गृह मन्त्री महोदय ने अपना वक्तव्य दिया है उस से यह मालूम होता है कि पाकिस्तान और हिन्दुस्तान की सरहदों में जो सीमा है वह निश्चित नहीं हो पाई है और इस वजह से वहाँ

Visit to Kutch-Pak.
Pak. border (C. A.)

[श्री: विश्वनाथ पाण्डेय]

पर संघर्ष होता है तो मैं जानना चाहता हूँ कि सरकार क्या इस बारे में साफ तौर से यह ऐलान कर देगी कि भारतीय सीमा कहां कहां तक है और अपनी सीमा को सुरक्षित बनाये रखने के लिए वह क्या कदम उठा रही है ?

श्री नन्दा : जहां तक हमारा सम्बन्ध है इसमें हमें कोई सन्देह नहीं है कि वह सारा ऐरिया हमारा है, वह जितनी जगहें हैं हमारी हैं। इसमें कोई शक नहीं है मगर वह कहते हैं कि उस बारे में डिस्प्यूट है। चूंकि वह कहते हैं कि डिस्प्यूट है इसलिए जहां तक हमारा कब्जा है और रहा है वह रहना ही चाहिए और उसमें हम कोई फर्क नहीं होने देंगे। जहां जहां डिस्प्यूट है वहां के लिए जो कुछ भी करना आवश्यक होगा वह हम करेंगे और उसके लिए प्रबन्ध हम कर भी रहे हैं।

Mr. Speaker: Prof. Ranga had said that notice had been given by his party in regard to this. There is no notice with me given by any member of his party.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मुझे एक व्यवस्था का प्रश्न उठा लेने दिया जाय। जब यह ध्यानाकर्षण प्रस्ताव आया तो मैंने इस पर इसलिए ऐतराज नहीं किया क्योंकि मैंने सोचा कि शायद आप दूसरे लोगों को भी इस पर सवाल पूछने की इजाजत देंगे। हमने अखबारों में इसके बारे में गृह मन्त्री जी का यह बयान पढ़ा था कि वह वापस आने पर लोकसभा के सामने कोई बयान देंगे। अगर उनका लग से बयान आ जाता तो दूसरे लोगों को भी मौका मिलता लेकिन आपने ध्यानाकर्षण प्रस्ताव ले लिया है और जिनके नाम नोटिस पर हैं उन्हीं को आप सवाल करने के लिए बुला रहे हैं...

अध्यक्ष महोदय: जब कौलिंग ग्रंटेशन का नोटिस आया और उसे मैं ले लूँ तो भी ऐतराज और अगर न लूँ तो भी ऐतराज ?

श्री मधु लिमये : ऐतराज मेरा नहीं है। लेकिन मैं चाहता हूँ कि इस पर दूसरे लोगों को भी सवाल पूछने का मौका दिया जाय।

अध्यक्ष महोदय: दूसरे लोगों को मौका नहीं दिया जा सकता है क्योंकि हाउस का ऐसा ही फैसला इस बारे में है।

DEMANDS FOR GRANTS*—contd.

MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: The House will now take up discussion and voting on Demand Nos. 69 to 71 and 134 relating to the Ministry of Information and Broadcasting for which 5 hours have been allotted.

Hon. Members desirous of moving their cut motions may send slips to the Table within 15 minutes indicating which of the cut motions they would like to move.

DEMAND NO. 60—MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 14,83,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Ministry of Information and Broadcasting'."

*Moved with the recommendation of the President.